

Sl. No.	Name of State	No. of persons in detention as on 31-8-64	No. of detenus belonging to different parties	Period of detention in respect of those in column 4
(1)	(2)	(3)	(4)	(5)
14	Uttar Pradesh	18	C.P.I.—1	Detained in April, 1963.
15	West Bengal	580	C.P.I.—2 Subash Badi Janata —5	2 detained in October, 1963. 2 detained in March, 1964. 1 detained in April, 1964. 1 detained in August, 1964.
16	Delhi	18	C.P.I.—1	Detained in July, 1964.
17	Himachal Pradesh
18	Manipur	5
19	Tripura
20	Andaman and Nicobar Islands.
21	Laccadiv, Minicoy and Aminidivi Islands.
22	Nagaland *
23	Goa
24	Pondicherry
25	Dadra and Nagar Haveli
26	NEFA*	7
		986	110	

* Information regarding latest position (as on 31-8-1964) not yet received from these Governments.

COLONY AT KALKAJI FOR EAST PAKISTAN REFUGEES

•137. SHRI J. C. CHATTERJI: Will the Minister of REHABILITATION be pleased to state:

(a) whether the colony at Kalkaji in New Delhi for housing East Pakistan refugees has been completed; and

(b) if so, what is the price per square yard of land in this colony?

THE MINISTER OF REHABILITATION (SHRI MAHAVTR TYAGI): (a) No. Sir. The work of development of land in the colony is in progress

(b) Does not arise.